

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-119/2001/5659/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Goalpara.

Dated Guwahati the ¹² 9 August, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/4017 Date 05.08.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from 10.08.2022, after Court hours, till the morning of 16.08.2022, before Court hours**, has been cancelled.

Yours faithfully,

Stt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/5660/A, dated , 09-08-2022

Copy to:

1. The Project Manager, Gauhati High Court.

Stt
JT. REGISTRAR (VIGILANCE) *Pda*